

Simons Shipping Private Limited

Claims received

Sr. no.	Name of the creditor	Security Interest	Amount of claim			Claim Admitted			Claim under Verification			Claim not admitted			Voting share	Remarks
			Principal amount	Interest Amount	Total Amount	Principal amount	Interest Amount	Total Amount	Principal amount	Interest Amount	Total Amount	Principal amount	Interest Amount	Total Amount		
1	The Cosmos Cooperative Bank Limited	Note 1	3,78,13,956	2,37,20,852	6,15,34,808	3,75,25,970	-	3,75,25,970	2,87,986	2,37,20,851	2,40,08,838	-	-	-	100.00%	Provisionally admitted for Constitution of CoC.
TOTAL			3,78,13,956	2,37,20,852	6,15,34,808	3,75,25,970	-	3,75,25,970	2,87,986	2,37,20,851	2,40,08,838	-	-	-	100.00%	

Notes:

1. Security interest of Cosmos:

• All that piece and parcel of Office Space no.1 (i.e.M-1) admeasuring about 435 sq.ft. i.e. 40.42 sq. mtr. Carpet and Office Space no.2 (i.e.M-2), admeasuring about 630 sq.ft. i.e. 58.52 sq. mtr. Carpet on the mezzanine floor of the building of the society known as Dev Prayag Co-operative Housing Society Ltd constructed on piece of land bearing F.P. No. 226, Sub Plot No. 5, S. No. 349, H. No. 9 (p), F.P. No. 145, TPS No. I of village Panchpakhadi, lying being and situated at Ravi Industries Compound, Hajuri Lane, Panchpakhadi, Thane (W) within limits of Thane Municipal Corporation and within registration District and Sub District of Thane.

Together with right to enjoy common areas and facilities appurtenant to said premises and with the right of ways, easements available to said premises with share Certificate and membership attached to said premises.

• Charge on all Current Assets & Fixed Assets of the Borrower/Mortgagor Company is given in Para No. 5 as per Mortgage Deed dated-21/08/2017 and 15/05/2019.